

(e) Certain issues have been raised by the Service Associations of the CCA Cadre of Pr. CCIT, Delhi with regard to the merger of employees of DGIT (Inv) with cadre of Pr. CCIT, Delhi which are under consideration.

Regulation of online trading

3368. SHRI P. RAJEEVE: Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry has any plans to regulate the online trading;
- (b) if so, the details thereof;
- (c) the estimated quantum of online trade in the country; and
- (d) the estimated revenue loss to the exchequer?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) Goods traded online attract Central Excise Duty for goods manufactured in the country and Customs duty in case goods are imported. The sale of goods online also attracts relevant provisions of sales tax of States.

(c) and (d) No such information is maintained at Union level.

Hike in excise duty on petrol and diesel

3369. SHRI ALOK TIWARI:

SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the details of revenue likely to be generated by increasing excise duty on petrol and diesel during November and December, 2014; and
- (b) the reasons for increasing duties by ₹ 2.25 and ₹ 1.00 on petrol and diesel respectively per litre on 2nd December, 2014 when Government has raised the duty by ₹ 1.50 per litre on both fuels during mid November, 2014?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) The estimated revenue gain to the Government due to the increase in Basic Excise Duty (BED) rate on petrol and diesel during November and December, 2014 is as under:

Notification No.	Increase in the BED rate (in ₹ per litre)		Increase in the BED rate (in ₹ per litre)		Estimated Revenue Gain (in ₹ Crore)
	Unbranded	Branded	Unbranded	Branded	
	Petrol	Petrol	Diesel	Diesel	
22/2014- Central Excise dated 12.11.2014	1.50	1.50	1.50	1.50	6000 (for the remaining 4½ months of F.Y. 2014-15)
24/2014- Central Excise dated 02.12.2014	2.25	2.25	1.00	1.00	4500 (for the remaining 4 months of FY. 2014-15)

(b) The increase in excise duty on petrol and diesel has been effected, *inter alia*, taking into consideration the continued fall in international prices of crude and petrol and diesel.

Unfair business practices by Public Sector

General Insurance Companies

3370. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

(a) whether cases of alleged unfair business practices with regard to third party administrators by the Public Sector General Insurance Companies have come to the notice of Government;

(b) if so, the details thereof;

(c) whether the Competition Commission of India (CCI) has initiated a probe against these companies;

(d) if so, the outcome thereof; and

(e) the action taken by Government against these companies and their top level managers for their misdoings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) and (b) No, information regarding any such practice has come to the notice of the Government.